

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:955
ANSWERED ON:16.08.2012
INDIRA AWAS YOJANA
Balram Shri P.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government of Andhra Pradesh has requested to give clearance for Indira Awas Yojana for about one lakh houses which were damaged in the last year's floods; and

(b) if so, the details thereof and action taken so far in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): No request for one lakh houses damaged in the last year's flood i.e 2011-12 has been received in the Ministry. However, a request was received from State Government of Andhra Pradesh during the year 2009-10 for sanction of additional one lakh houses damaged due to heavy rains & floods in some districts of the State. The request was examined according to IAY guidelines under 5% component at that time which provided that an amount upto 10% of district's annual allocation under IAY or Rs.70.00 lakh (including state share), whichever is higher can be released out of 5% IAY funds to meet the damage done by the natural calamity to some extent. Accordingly, first instalment of Rs.719.94 lakh for construction of 48406 houses was released to four districts of the State namely Kurnool, Mahboobnagar, Guntur and Krishna. Second installment amounting to Rs. 719.94 lakh was released to these districts during the year 2011-12.